

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1409
ANSWERED ON:03.03.2000
SETTING UP OF EXPORT PROCESSING ZONES IN KARNATAKA
RAMCHANDRA VEERAPPA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of Export Processing Zones, State-wise, location-wise;
- (b) the details of products being exported from Karnataka and its percentage in the total exports of the country;
- (c) whether the Government propose to set up any Export Processing Zones in Karnataka in the near future;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

- (a): There are Seven Export Processing Zones (EPZs) in the country set up by the Government in Kandla (Gujarat), Santa Cruz Bombay (Maharashtra), Noida (Uttar Pradesh), Madras (Tamil Nadu), Cochin (Kerala), Falta (West Bengal) and Visakhapatnam (Andhra Pradesh).
- (b): Statewise data on exports is not maintained.
- (c): No, Sir. It was decided in 1992 not to set up any new EPZ under Government of India. However, Export Processing Zones can be established by State Governments or in joint/private sector.
- (d) and (e): Do not arise.